

Completed

0063003

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 10 -07 -2017

PROCEEDINGS

Judiciary – Commencement of Sub Court at Devikulam - posting of Presiding officer - orders issued

-----  
Read : G.O (Ms) No. 53/2016/Home dated 19.02.2016

ORDER NO. B1(A) 60793/2017(1)

As per the Government order read above, the Government have accorded sanction to establish a Sub Court at Devikulam. The High Court has decided that the court will commence functioning w.e.f 15.07.2017. In the circumstances the following orders are issued :

Sri.Jose.N Cyril, Sub Judge, Neyyattinkara is transferred and posted as Sub Judge, Devikulam. He will handover the charge of his office the Additional Sub Judge- I, Thiruvananthapuram and assume charge as Sub Judge, Devikulam on its commencement on 15.07.2017.

The Additional Sub Judge – I, Thiruvananthapuram will hold the full additional charge of the Sub Judge, Neyyattinkara until further orders .

The Officer is not eligible for transfer Grant and Joining Time.

( By Order ),



K. Babu

Registrar(Subordinate Judiciary)



To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, Tvpm( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy.
- The District Judges of Thruvananthapuram and Thodupuzha
- The Officers and Courts concerned
- The Private Secretary to the Hon'ble the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice P.N Ravindran
- The Private Secretary to Hon'ble Mr.Justice P.D Rajan
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, 11 seats, Inspection Cell, E-courts cell & Computer cell.
- The Kerala Judicial Academy, High Court, Athani , Aluva